<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 31 OF 2017

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Ramnad Renewable Energy Ltd.	Ma			Appellant(s)
Tamil Nadu Electricity Regulatory Con	Vs nmiss	-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Abiha Zaidi Ms. Poonam Verma	a	
Counsel for the Respondent(s)	:	Mr. Sethu Ramaling Mr. S. Vallinavagar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramaling Mr. S. Vallinayagar		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>17.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Ts/ss